

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT-I)
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,
NATIONAL COMPANY LAW TRIBUNAL, HELD ON **25.03.2021 at 2.00 P.M**
THROUGH VIDEO CONFERENCING

**PRESENT: SHRI R. VARADHARAJAN, MEMBER (JUDICIAL)
SHRI ANIL KUMAR B, MEMBER (TECHNICAL)**

IA/MA/IBA/TCP/TCA/CP/CA No : IA/180/2020 IN IBA/316/2019
NAME OF PETITIONER : Muthiah Thevar Rajapandian (RP) Unique Roof Private Ltd
NAME OF RESPONDENT : Sri Meenakshi Metals
SECTION : Sec 60(5) of IBC

ORDER

Due to paucity of time, post this matter on **29.04.2021**.


(K. NATARAJAN)
DEPUTY REGISTRAR

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